

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

R.A. No. 48/2016  
O.A. No. 1372/2014

New Delhi, this the 22<sup>nd</sup> day of February, 2016

**HON'BLE MR. P.K. BASU, MEMBER (A)  
HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)**

Ashok Mudgal  
(Aged about 55 years)  
S/o (Late) Shri S.S. Sharma,  
R/o 225, Village Munirka,  
Post Office : J.N.U., New Delhi-110067.

Presently working as :  
Asstt. Engineer (E) in  
D.S.I.I.D.C. Ltd. and  
is on deputation on the post of  
Executive Engineer (Elect.) to  
Delhi Transport Infrastructure  
Development Corporation Ltd. .. Review Applicant

(By Advocate : Shri R.A. Sharma)

## Versus

1. Govt. of NCT of Delhi,  
Through its Secretary (Services),  
Delhi Secretariat, Players' Building,  
5<sup>th</sup> Level, A-Wing,  
I.P. Estate, New Delhi-110002.
2. Delhi Energy Development Agency,  
Through its Chairman/Secretary (Environment)  
Govt. of NCT of Delhi,  
Players' Building, 6<sup>th</sup> Level, A-Wing,  
I.P. Estate, New Delhi-110002.
3. Director of Education,  
Through its Director,  
Govt. of NCT of Delhi,  
Old Secretariat,  
Delhi-110054.

4. Chairman & Managing Director,  
D.S.I.I.D.C. Ltd., N-36,  
Bombay Life Building,  
Connaught Circus,  
New Delhi-110001. .. Respondents

**ORDER (IN CIRCULATION)**

**Mr. P.K. Basu, Member (A)**

This Review Application has been filed against the order dated 22.01.2016 passed by us in OA 1372/2014.

2. We have gone through the contents of the review application and are of the clear opinion that this is an attempt to re-argue the matter and there are no instances of error apparent on the face of record.

3. We have also examined the issue in the light of the Hon'ble Supreme Court's judgments in this regard in **Kamlesh Verma Vs. Mayawati and others**, (2013) 8 SCC 320 and **State of West Bengal and others Vs. Kamal Sengupta and another**, (2008) 2 SCC (L&S) 735.

4. In view of the parameters laid down by the Hon'ble Supreme Court in the above judgments on the matters in which review application can be entertained and the facts mentioned in the present review application, we hold that this

review application is not maintainable and is, therefore, dismissed in circulation.

**(RAJ VIR SHARMA)**  
**Member (J)**

**(P.K. BASU)**  
**Member (A)**

*/Jyoti/*